

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF JANUARY - 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of December, 2022

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. 250/2021	M/s Aska Equipments Ltd. Through its authorised signatory Vs. The Gujarat State Disaster Management Authority	Siddharth Jain Siddhartha Sah Vs. Sagar Kothari, Ramji Srivastava	08.12.2021	Yes	10.01.2023	397 days	Disposed of (Contested)	—	—	Under Section 13 of Commercial Courts Act

2	Addl. District Judge, Commercial Court Dehradun	1	Reg. Misc 76/2019	Mahavir Transmission Ltd Vs. Kerala State Electricity Board Ltd	Vaibhav Jain	24.09.2019	No	05.01.2023	1199	Contest	07.12.2022	2	Sec 34
		2	Exe 355/2019 Old No 65/2018	Paramhans Swami Uma Bharti Vs Rastriya Rajmarg Pradhikaran Pariyajna	R S Negi	25.09.2019	No	05.01.2023	1198	Contest	7.12.2022	2	Sec 36
		3	Misc 02/2020	Yamunotri Project Co Pvt Ltd Vs. Uttarakhand Tourim Dev Board	Kamal Virmani	22.02.2020	No	06.01.2023	1049	Contest	9.12.2022	2	Sec 9
		4	Misc 10/2022	Pradhuman Tyagi Vs Mahaprabhandhak Khanan	Atul Agarwal	24.09.2019	Yes	06.01.2023	333	Contest	9.12.2022	2	Sec 9
		5	Misc 40/2022	Master Handlers Pvt Ltd Vs. BHEL	Archit Bakshi	05.05.2022	No	7.01.2023	247	Contest	10.12.2022	2	Sec 9
		6	Arb 85/2021	Union of India Vs Rajesh Kumar	DP Bijalwan	10.09.2021	Yes	9.1.2023	486	Contest	12.12.2022	2	Sec 34
		7	OS 81/2022	Canara Bank Vs. Bhagwati Engineering Technology	Manish Sachdeva	29.08.2022	No	10.1.2023	134	Contest	13.12.2022	2	Sec 37

		8	Arb 6/2020 Old No. 300/2020	Kurban Ali Khan Vs Shriram Transport Finance Co Ltd	P Dutt Pokhriyal	24.01.2020	No	16.1.2023	1088	Contest	18.12.2022	2	Sec 34
		9	OS 25/2021 Old No. 494/2015	Omkam Communication Pvt Ltd Vs. State Infrastructure and Industrial Development Corporation	Jitendra Grover	08.03.2021	No	17.01.2023	680	Contest	19.12.2022	2	Sec 49
		10	Arb 10/2019 Old No 105/2014	Bharat Sanchar Nigam Ltd Vs. Shakti Oil Distributor Srinagar	MK Kohli	29.08.2019	No	20.01.2023	1240	Contest	23.12.2022	2	Sec 34
		11	Exe 111/2022	Cobra Instalaciones Y services S.A. Vs. Power Transmission Corporation of Uttarakhand	Ajar Rab	18.08.2022	No	21.01.2023	156	Contest	23.12.2022	2	Sec 36
		12	Exe 391/ 2019	IDFC First Bank Ltd Vs. Harish Mehra	Nitin Kumar	23.09.2019	No	27.01.2023	1222	Contest	30.12.2022	2	Sec 36
		13	Exe 175/2021	Dinesh Kumar Singhal Vs. Nagar Panchayat	Ashish Darmora	22.10.2021	No	28.01.2023	463	Contest	31.12.2022	2	Sec 36
		14	Misc 91/2022	Nagar Palika Barkot Vs DK Construction Company	KK Jain	15.09.2022	Yes	28.01.2023	135	Contest	31.12.2022	2	Sec9
		15	Arb 249/2017	Centre of Excellence in Disaster Mitigation and Management Vs. Sk Dynamic Pvt Ltd	HS Sharma	14.08.2019	Yes	30.01.2023	1265	Contest	01.02.2023	2	Sec 34
		16	Arb 15/2021	Baldev Raj Thukral Vs Uttarakhand Krishi Utpadan and Vipran	Piyush Pant	26.02.2021	Yes	31.01.2023	704	Contest	02.02.2023	2	Sec 34

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF JANUARY - 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	97	-	-	-	-
No. of appeals filed	-	-	-	-	0
No. of cases pending	1069	-	-	-	72
No. of cases disposed of	82	-	-	-	1